

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS, DELHI

ORDER

Sub: Nomination of Officers In-charge/Link Officer In-charge/Authority of North District.

In supersession of all earlier orders on the subject, the following Judicial Officers, North District, Rohini Courts, Delhi are hereby authorized to look after the administrative work of the branches as 'Officer In-Charge' & 'Link Officer In-Charge' as mentioned against their names, with immediate effect:-

S.No.	Name of Branch/Authority	Officer In-charge	Link Officer In-charge
1.	Judicial Branch & Leave Sanctioning Authority of Judicial Officers	Sh. Gorakh Nath Pandey, District Judge (Commercial) (North)	Sh. Sunil Kumar, PO MACT-01 (North)
2.	Administration Branch-I & Leave Sanctioning Authority, Admn.-I (North)	Sh. Satish Kumar, ASJ-03 (North)	Sh. Dharendra Rana, Spl Judge (NDPS) (North)
3.	Administration Branch-II & Leave Sanctioning Authority, Admn.-II (North)	Ms. Shefali Sharma, ASJ-02 (North)	Sh. Sushil Kumar, ASJ-04 (North)
4.	Administration Branch-III (North)	Sh. Dharendra Rana, Spl Judge (NDPS) (North)	Sh. Viplav Dabass, ASJ/Spl. FTC (North)
5.	Leave Sanctioning Authority, Admn. Branch-III (North)	Sh. Manish Jain ACJ/CCJ/ARC (North)	Ms. Neeti Suri Mishra, SCJ-cum-RC (North)
6.	Vigilance Branch (North)	Sh. Sushil Kumar, ASJ-04 (North)	Ms. Shefali Sharma, ASJ-02 (North)
7.	Litigation Branch (North)	Sh. Viplav Dabass, ASJ/Spl. FTC (North)	Ms. Meenu Kaushik, ASJ-05 (POCSO) (North)
8.	Protocol Branch (North)	Ms. Richa Manchanda, PO MACT-02 (North)	Sh. Amit Sahrawat, ASJ-01 (POCSO) (North)
9.	First Appellate Authority (RTI)(North)	Sh. Neeraj Gaur, Judge Family Court (North)	Ms. Shefali Sharma, ASJ-02 (North)
10.	Nodal Officer, OIC/Transparency Officer (RTI Act), RTI Branch (North)	Sh. Satish Kumar, ASJ-03 (North)	Ms. Meenu Kaushik, ASJ-05 (POCSO) (North)
11.	Bail Section	Sh. Viplav Dabass, ASJ/Spl. FTC (North)	Sh. Sushil Kumar, ASJ-04 (North)
12.	Controlling Officer, Accounts (North)	Sh. Satish Kumar, ASJ-03 (North)	Ms. Shivali Bansal, District Judge-03 (North)
13.	Head of Office, Accounts	Sh. Deepak Dabas, District Judge-01 (North)	Sh. Dharendra Rana, Spl Judge NDPS Act (North)
14.	Grievances Redressal Officer (U/s 23 of the Right of Persons with Disabilities Act, 2016)	Administrative Civil Judge (North), (Grievance Redressal Officer)	JSCC / ASCJ / Guardian Judge (North)
15.	Nodal Officer (to monitor the updation of data qua Rape, POCSO Act cases and cases of designated Courts of North District)	Ms. Meenu Kaushik, ASJ-05 (POCSO) (North)	—
16.	Nodal Officer/Link Nodal Officer (to facilitate medical assistance to the Judicial Officers)	Sh. Manish Jain ACJ/CCJ/ARC (North)	Sh. Sarthak Panwar, MM-05 (North)
17.	Purchase Cell	The Chairman, Purchase Committee (North)	Administrative Civil Judge (North)
18.	Nazarat Branch	Administrative Civil Judge (North)	JSCC / ASCJ / Guardian Judge (North)
19.	Accounts, Fine & Audit and Cash Branch (North)	Sh. Bajinder Singh, AO/Drawing & Disbursing Officer	—
20.	Record Officer	Ms. Sonu Chugh, Branch-in-charge, Accounts (North)	Ms. Meenu Kocher, Branch-in-charge (Vigilance, Litigation, RTI & Hindi Section (North)
21.	RTI Branch	Ms. Archana Kalra, Administrative Officer (Judl.), Tis Hazari Courts, Delhi (Public Information Officer)	Sh. Bajinder Singh, Accounts Officer (North), (Link Public Information Officer)

- Note: 1. As and when any Officer In-charge happens to be on leave or not available for any reason, the Link Officer In-charge shall look after the work of the concerned branch.
2. Any correspondence with the Hon'ble High Court of Delhi and other Ld. Principal District & Sessions Judge(s) shall be done by the undersigned.

Seema Maini

(Seema Maini)

Principal District & Sessions Judge
North District, Rohini Courts, Delhi.

No. 12906-12983 /F2N(4)/Admn.(North)/RC/2024

Dated, Delhi the 12/04/2024

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Sessions Judge (North-west), Rohini Courts, Delhi.
4. All the Judicial Officers posted in North District, Rohini Courts, Delhi.
5. The Secretary, DLSA (North), Rohini Courts, Delhi.
6. The Branch In-charges of North & North-West, Rohini Courts, Delhi.
7. The Record Officer (RTI), North District, Rohini Courts, Delhi.
8. The Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Rohini Courts, Delhi for uploading.
10. The Dealing Assistant, Facilitation Centre, Rohini Courts, Delhi.
11. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
12. Officer / Official concerned.
14. The Branch In-charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
15. Personal Office of the undersigned.

Quaini
Principal District & Sessions Judge,
North District : Rohini Courts : Delhi.

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Web Site Committee